

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

IN THE MATTER OF:

M/s Trectebel Engineering Pvt. Ltd.

Vs

M/s. Warora-Kurnool Transmission Ltd.

Item No.-302

IB-2238/ND/2019

....Applicant

....Respondent

SECTION

Under Section -9 of IBC, 2016

Order delivered on 07.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Palak Rohmetra and Adv. Arun Vir Singh

For the Respondent

:

ORDER

Ld. Counsels for both the parties have put in appearance and prayed for some time to settle the matter. Let the settlement be done. List the case on 29.01.2020 as prayed for.

sd/-

(SUMITA PURKAYASTHA)  
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)